

IN THE SUPREME COURT OF INDIA
INHERENT JURISDICTION

REVIEW PETITION (CIVIL) Diary No(s). 24552/2020

IN

CIVIL APPEAL NO.3282/2020

KANIZ FATIMA & ORS. Petitioner(s)

VERSUS

COMMISSIONER OF POLICE & ORS. Respondent(s)

O R D E R

Application for permission to file review petition is allowed.

Application for oral hearing is rejected.

We have perused the Review Petition and record of the Civil Appeal and are convinced that the order of which review has been sought, does not suffer from any error apparent warranting its reconsideration.

We have considered the earlier judicial pronouncements and recorded our opinion that the Constitutional scheme comes with a right to protest and express dissent but with an obligation to have certain duties. The right to protest cannot be anytime and everywhere. There may be some spontaneous protests but in case of prolonged dissent or protest, there cannot be continued occupation of public place

affecting rights of others.

Accordingly, the review petition is dismissed.

.....J.
[SANJAY KISHAN KAUL]

.....J.
[ANIRUDDHA BOSE]

.....J.
[KRISHNA MURARI]

NEW DELHI;
FEBRUARY 09, 2021.

ITEM NO.1003

SECTION XIV-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

REVIEW PETITION (CIVIL) Diary No(s). 24552/2020 in C.A. No. 3282/2020

KANIZ FATIMA & ORS.

Petitioner(s)

VERSUS

COMMISSIONER OF POLICE & ORS.

Respondent(s)

IA No. 115519/2020 - APPLICATION FOR PERMISSION TO FILE REVIEW PETITION

IA No. 15274/2021 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 115520/2020 - ORAL HEARING)

Date : 09-02-2021 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KISHAN KAUL

HON'BLE MR. JUSTICE ANIRUDDHA BOSE

HON'BLE MR. JUSTICE KRISHNA MURARI

By Circulation

UPON perusing papers the Court made the following
O R D E R

Application for permission to file review petition is allowed.

Application for oral hearing is rejected.

The review petition is dismissed in terms of the signed order.

Pending application, if any, stands disposed of.

(ASHA SUNDRIYAL)

ASTT. REGISTRAR-cum-PS

(POONAM VAID)

COURT MASTER (NSH)

[signed order is placed on the file]